

**THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET**

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

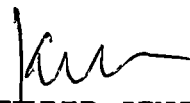
OA No.35/2007.

18.07.2007.

Mr. Ramesh Chand counsel for the applicant.

Heard. Learned Counsel for the applicant submits that he does not want to press the OA. Accordingly, the OA stands dismissed as withdrawn.

  
(J. P SHUKLA)  
ADMINISTRATIVE MEMBER

  
(KULDIP SINGH)  
VICE CHAIRMAN

P.C. /

Copy  
25.7.07  
J.P. Shukla